

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER (JUDICIAL)
SHRI. S. VIJAYRAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/124/2018

PETITION NUMBER : CP/25/2018

NAME OF THE PETITIONER (S) : BROADSOFT TECHNOLOGIES LIMITED

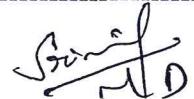
NAME OF THE RESPONDENTS (S) :

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 Srinivasan, M.D Counsel for Petitioner



ORDER

Counsel for the applicant present and stated that the report of RD is awaited. Time is enlarged at request for making submissions. Put up on 28.02.2018.

—Sd—
(S VIJAYRAGHAVAN)
Member(Technical)

—Sd—
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc